

[*Translation*]**Change in Rules for IPS**

5024. PROF. NIRMALA KUMARI SHAKTAWAT :

SHRIMATI JAYANTI PATNAIK :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Rules for Indian Police Service are being changed;

(b) if so, the reasons therefor;

(c) whether Indian Police Service personnel will not be allowed to sit for Indian Administrative Service Examination; and

(d) the year from which such rules will come into effect ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) to (d). Yes Sir. Certain decisions have been taken in order to provide motivation to probationers joining the Indian Police Service as well as for improving the content and scope of the training programme for the probationers. Modifications to the Rules will be made after following due procedure.

[*English*]**Assent to Bill from Maharashtra**

5025. SHRI D.B. PATIL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the legislation passed by Maharashtra Legislature regarding payment of house-rent to the workers working in mills run by National Textile Corporation in Maharashtra State is pending with the Government for President's assent; and

(b) if so, since when it is pending and reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) and (b). The Maharashtra Workmen's Minimum House

Rent Allowance Bill, 1983 as passed by the Maharashtra Legislature was received on 11.5.84 in this Ministry for obtaining the assent of the President. The Bill was examined in consultation with concerned Ministries and the Government of Maharashtra were addressed to agree to exempt the Central Government Undertakings/Establishments from the purview of the Bill. Further processing will be done on receipt of final reply from the State Government.

Setting up of an Ordnance Factory in Andhra Pradesh

5027. SHRI S. PALAKONDRAYUDU : Will the Minister of DEFENCE be pleased to state :

(a) whether there is any proposal with the Ministry to set up an ordnance factory at Siddhartam, Kodar Taluka of Andhra Pradesh;

(b) whether the survey has already been completed; and

(c) if so, details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND DEFENCE SUPPLIES (SHRI SUKH RAM) : (a) No, Sir.

(b) and (c). Does not arise.

[*Translation*]**"Survey for Finding the Source of Pollution of Ganga"**

5028. SHRI JAGDISH AWASTHI : Will the PRIME MINISTER be pleased to state :

(a) whether any survey has been conducted to find out the main sources which pollute the Kannauj-Kanpur-Allahabad part of the river Ganga;

(b) if so, the details in this regard;

(c) if not, by what time the said survey will be completed;

(d) by whom the survey was conducted or is proposed to be conducted; and

(e) the steps taken/proposed to be taken following this survey to prevent the pollution of Ganga ?